

## PUBLIC NOTICE

[Under Section 102 of the Insolvency & Bankruptcy Code, 2016 ("IBC")]

### FOR THE ATTENTION OF THE CREDITORS OF MR. PARESH DAYALJI PATEL

#### DETAILS OF PERSONAL GURANTOR

1. Name of Personal Guarantor	<b>Mr. Paresh Dayalji Patel</b> (Personal Guarantor of Sayona Colors Pvt Ltd)
2. Address of Personal Guarantor	A – 201, Viceroy Plaza Ravi Plaza Co. Op Housing Society Ltd., Opp. Vijaya Bank, Near Judges Bungalow Road, Bodakdev, Ahmedabad – 380 054
3. Insolvency process commencement date in respect of personal guarantor under IBC, 2016	<b>08.01.2025</b>
4. Last date of submission of claims	<b>03.02.2025</b>

#### DETAILS OF RESOLUTION PROFESSIONAL

5. Name and registration number of insolvency professional acting as resolution professional	<b>SACHIN DINKAR BHATTBHATT</b> Regn. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514 AFA valid till: 31.12.2025
6. Address and Email ID of the resolution professional as registered with board	A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads, Gotri, Vadodara – 390 023, Gujarat Email: sachin.bhattbhatt@gmail.com
7. Address and E-mail ID to be used for correspondence with the resolution professional	A-604, Royal Edifice, Behind Iscon Heights, Kunal Cross Roads, Gotri, Vadodara – 390 023, Gujarat Email: ip.sachin.bhattbhatt@gmail.com

**Submission of false or misleading claims** shall attract penalties in accordance with the provision of the Insolvency & Bankruptcy Code, 2016 or any other applicable Laws.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench CP (IB) No. C.P.(IB)/236(AHM)2024 Under Section 95(1) of the Insolvency and Bankruptcy filed by STATE BANK OF INDIA, has initiated Personal Insolvency Resolution Process for **Mr. Paresh Dayalji Patel** u/s 100 of IBC, 2016 vide order dated **08.01.2025** in IA/1293(AHM) 2024 of CP (IB)

No. C.P.(IB)/236(AHM)2024, Accordingly, the creditors of **Mr. Paresh Dayalji Patel** are hereby invited to submit their claims with proof in prescribed Form B on or before **03.02.2025**, to the Resolution Professional at the address mentioned at S.No. 7 above.

The creditors may submit / register details of their claims through electronic means, or by hand or by registered post.

**SACHIN DINKAR BHATTBHATT**

Resolution Professional

Date : 13.01.2025

Place : Vadodara

Regn. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514

## PUBLIC NOTICE

[Under Section 102 of the Insolvency & Bankruptcy Code, 2016 ("IBC")]

### FOR THE ATTENTION OF THE CREDITORS OF MS. NIPABEN PARESH PATEL

#### DETAILS OF PERSONAL GURANTOR

1. Name of Personal Guarantor	<b>Ms. Nipaben Paresh Patel</b> (Personal Guarantor of Sayona Colors Pvt Ltd)
2. Address of Personal Guarantor	A – 201, Viceroy Plaza Ravi Plaza Co. Op Housing Society Ltd., Opp. Vijaya Bank, Near Judges Bungalow Road, Bodakdev, Ahmedabad – 380 054
3. Insolvency process commencement date in respect of personal guarantor under IBC, 2016	<b>08.01.2025</b>
4. Last date of submission of claims	<b>03.02.2025</b>

#### DETAILS OF RESOLUTION PROFESSIONAL

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Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench in CP (IB) No. C.P.(IB)/237(AHM)2024 Under Section 95(1) of the Insolvency and Bankruptcy filed by STATE BANK OF INDIA, has initiated Personal Insolvency Resolution Process for **Ms. Nipaben Paresh Patel** u/s 100 of IBC, 2016 vide order dated **08.01.2025** in IA/1292(AHM) 2024 of CP (IB) No. C.P.(IB)/237(AHM)2024, Accordingly, the creditors of **Ms. Nipaben Paresh Patel** are hereby invited to submit their claims with proof in prescribed Form B on or before **03.02.2025**, to the Resolution Professional at the address mentioned at S.No. 7 above.

The creditors may submit / register details of their claims through electronic means, or by hand or by registered post.

**SACHIN DINKAR BHATTBHATT**

Resolution Professional

Date : 13.01.2025

Place : Vadodara

Regn. No.: IBBI/IPA-003/IP-N000138/2017-2018/11514